

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No. 839/2016

IN THE MATTER OF:

Manas Sea Food

v.

Registrar of Companies

.....Petitioner

.....Respondent

SECTION : UNDER SECTION 560

Order delivered on 11.01.2018

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

S.K. MOHAPATRA
Hon'ble Member (T)

For the Petitioner(s):

For the ROC/RD Delhi:

Mr. Manish Raj, Company Prosecutor

ORDER

Even on the second call no one is present on behalf of the petitioner. Accordingly, in the interest of justice hearing is deferred to 05.02.2018.

Sdl
(M.M. KUMAR)
PRESIDENT

Sdl
(S.K. MOHAPATRA)
(MEMBER TECHNICAL)

11.01.2018
Vineet